

दोकरान में पाये गये अवशेष

२३३. श्री रघुनाथ सिंह : क्या शिक्षा तथा वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जोधपुर (राजस्थान) से १११ मील दूर दोकरान नामक स्थान में कुआँ खोदते समय लगभग तीन हजार वर्ष पुराना पत्थर चार सौ ीट की गहराई पर मिला है; और

(ख) यदि हाँ, तो क्या सरकार इस क्षेत्र में और खुदाई का काम करायेगी ?

शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० ब० ला० श्रीमान्नी) :
(क) और (ख) सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी ।

Relief for Political Sufferers

234. **Shri Jhulan Sinha:** Will the Minister of Home Affairs be pleased to state:

(a) the total amount spent State-wise by the Central Government over relief to political sufferers in the country during the last five years; and

(b) the forms in which such relief has been given.

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). Grant of relief to political sufferers is essentially a matter of State responsibility and the State Governments have their own schemes for the purpose. The Central Government do not themselves spend any amount on a State-wise basis. There is, however, a discretionary grant amounting to Rs. 3 lakhs per annum, which has been placed at the disposal of the Home Minister since 1955-56. Cash grants involving no recurring liability are made out of this sum to deserving persons who have distinguished themselves in the political, social, philanthropic or other fields and are in need of special assistance over and above what they may have derived from the respective State Governments.

Journals of Ministries

235. **Shri Bahadur Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the names of journals produced by different Ministries and their attached offices; and

(b) the staff employed for each of them, the academic and technical qualifications, experience, length of service, nature of duties, present salaries and the pay scales of Editors, Assistant Editors, Sub-Editors, Translators or their counterparts performing similar journalistic duties in different Ministries?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is under compilation and will be placed on the Table of the House shortly.

Reservation for Scheduled Castes and Scheduled Tribes

236. **Shri Bibhuti Mishra:** Will the Minister of Home Affairs be pleased to state:

(a) whether in view of provision of Article 334, of the Constitution regarding abolition of reservation for Scheduled Castes and Scheduled Tribes after ten years of the date of commencement of the Constitution State Governments have been consulted; and

(b) if not, whether they will be consulted before the expiry of ten years period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The question is premature as the period prescribed under Article 334 of the Constitution would expire in 1960.

Hindustan Steel Ltd., Rourkela

237. **Shri Badkumar Pratapganga Deb:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how many gazetted and non-gazetted officers are working on the